NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/10/2017 AT 10.30 AM

> PRESENT: SHRI CH. MOHD SHARIEF TARIO, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/7/2017

NAME OF THE PETITIONER(S)

: C.J GEORGE + 3

NAME OF THE RESPONDENT(S)

: SYNTHITE INDUSTRIES LTD & 13 others

UNDER SECTION

: 241/242 OF COMPANIES ACT 2013

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Mr. ARVINDH

PANDIAN Hr. PHRIYAMBAK KANNDAY

ORDER

Counsels for both the parties are present and prayed for adjournment. At request, time is enlarged. Matter is posted for final arguments. Put up on 21.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk

-59-MEMBER (JUDICIAL)